an interim order restraining the Government from proceeding further in the case.

Investigations into certain other alleged malpractices involving the firm M|s. Jain Suddha Vanaspati are also being made by the Customs authorities and the Central Bureau of Investigation.

Survey of mineral resources in Rajasthan

2130. SHRI SATISH AGARWAL: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that during 1978 and 1979 an extensive survey was undertaken to find out the mineral resources in Rajasthan;
- (b) if so, whether the results of the survey have since been finalised; and
- (c) whether it is a fact that copper reserves have been traced as a result of the above survey and if so, the names of the places where these have been found and the names of the other mineral resources located as a result of the above survey?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES; AND STEEL & MINES (SHRI PRANAB MUKHER-JEE): (a) During 1978 and 1979, Geological Survey of India and State Department of Mines and Geology continued to carry out exploration for minerals in different parts of Rajasthan.

- (b) Results of some of the survey projects have been finalised.
- (c) As a result of the investigations carried out reserves of copper ore estimated are 3.5 million tonnes with 1.6 per cent copper in Basantgarh in Sirohi district; and 1 million tonne with 1 per cent copper in Padarki-pal in Dungarpur district. Significant results were also achieved in the investigation for copper in different areas in Jhunjhunu, Sikar, Chittorgarh and Jaipur districts.

Others minerals located during the surveys include barytes in Relpatlia, Udaipur district, bentonite in Barmer and Jhalawar districts; zinc-lead ore in Agucha in Bhilwara district, limestone in Sawaimadhopur district and tin and tungsten ore in Sirohi district.

राष्ट्रीयकृत बैंकों द्वारा निम्न तथा उच्च ग्राय वर्गों को ऋण

2131. श्री काली चरण शर्मा: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

- (क) राष्ट्रीयकृत बैकों से पिछली दो वर्षों के दौरान निम्न तथा उच्च भ्राय वर्गों में भ्रलग-भ्रलग उपलब्ध कराये गये ऋण की राशि कितनी थी;
- (ख) निम्न भ्राय वर्ग को उचित ऋण सुविधा उपलब्ध न कराये जाने के क्या कारण थे; भ्रौर
- (ग) क्या निम्न ग्राय वर्ग को श्रासान ऋण सुविधाएं प्रदान करने की योजना को शीघ्र ही कार्यान्वित करने का विचार है?

वित्त मंत्रालय में राज्य मंत्री (श्री जगन्नाथ पहाड़िया) (क) से (ग) बैंक ग्रांकड़े सूचित करने की ग्रंपनी वर्तमान प्रणाली के ग्रंतर्गत ऋण कर्ती की ग्राय के ग्राधार पर सांज्यिकीय ग्रांकड़े नहीं रखते है। इसलिए, जिस रूप में यह सूचना, मांगी गई है, उपलब्ध नहीं है।

विभेदी ब्याज दर योजना के म्रंतर्गत जो कि समाज के कमजोर से कमजोर वर्गों के लिए तैयार की गई है, बैंकों द्वारा 4 प्रतिशत वार्षिक व्याज की रियायती दरें। पर ऋण प्रदान किया जाता है। जून, 1979 के म्रंत तक इस योजना के म्रंतर्गत सरकारी क्षेत्र के बैंकों की बकाया राणि 113.73 करोड़ रुपये थी जिसमें कि 18 लाख ऋण कर्त्तामों के खाते व्याप्त थे।

इसके प्रलावा बैंक प्राथमिकता प्राप्त क्षेत्रों को जिनमें छोटे तथा सीमांतक

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किसान कूटीर, ग्रामीण तथा छोटे पैमाने के उद्योग, छोटे सड़क तथा जल परिवहृत चालक, खुदरा व्यापार तथा छोटे व्यापारी, शिक्षित बेरोजगार तथा भ्रन्य स्वनियोजित व्यक्ति शामिल हैं, श्रधिका-धिक माता में ऋण प्रदान कर रहे हैं। सरकारी क्षेत्र के बैंकों द्वारा प्राथमिकता प्राप्त क्षेत्रों के लिए निर्धारित ऋणों को अपने कूल ऋणों के कम से कम 33.3 प्रतिशत से बढ़ाकर 40 प्रतिशत कर दिया गया है जो कि स्रगले पांच वर्षों में पूरा करना है। प्राथमिकता प्राप्त क्षेत्रों दिये जाने वाले बढ़े हुए ऋणों एक महत्वपूर्ण भाग 20 सूत्री कार्यक्रम के लाभान्वितों को मिलेगा । क्षेत्रीय ग्रामीण बैंकों की स्थापना के कार्य क्रम में भी तेजी लाई जायेगी। जून 1979 के झंत की स्थिति के धनुसार सरकारी क्षेत्र के बैंकों द्वारा प्राथमिकता प्राप्त क्षेत्रों को दिये गये ऋणों की बकाया राशि 5229 करोड़ रुपये थी जिसमें 97.23 लीख ऋणकर्ता खाते न्याप्त थे।

Deposits in Nationalised Banks

2132. SHRI K. MALLANNA: Will the Minister of FINANCE be pleased to state:

- (a) what are the details regarding the deposits received in different nationalised banks, State-wise, during the year 1978-79; and
- (b) the amount each bank paid as loans to farmers and private sector entrepreneurs during the same period, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) and (b) Available data relating to end-December 1978 are set out in the statement laid on the Table of the House. [Placed in Library. Sec No. LT-781/80].

Although in a broad sense the term 'private sector entrepreneurs' covers all economic ventures in the private sector, it is presumed that the re-

ference in the Question is to Small Scale Industry.

Loss suffered by Banks as a result of Dacoities and Robberies in Nationalised Banks

2133. SHRI CHHITUBHAI GAMIT: Will the Minister of FINANCE be pleased to state:

- (a) what is the total loss suffered by the banks as a sequel to the incidences of dacoities and robberies which took place in different nationalised banks in the country since 31st May, 1979;
- (b) the number of persons arrested and convicted and the amount recovered so far; and
- (c) the security measures banks have taken or propose to take against dacoities and robberies?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) and (b) Information to the extent possible is being collected and will be laid on the Table of the House.

(c) While Government takes a serious view of the occurrence of bank robberies, it expects the State Governments to take apropriate measures to ensure that such robberies are prevented or when they occur to ensure that effective steps are taken to bring the guilty to book. All the banks have their own internal security arrangements which are reviewed by them, from time to time, in the light of their experience and in consultation with the local police wherever required.

Availability of Sugar to Kerala at reasonable price

2134. SHRI SKARIAH THOMAS: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

- (a) whether Government are aware that shortage of sugar still persists in many areas of Kerala and it is not available on controlled price;
- (b) if so, whether special attention will be paid to ensure adequate supply of sugar to the Kerala state; and